Need for opening of border at svigam in Banaskantha district, Gujarat

SHRI MADHUSUDAN MISTRY (Gujarat): Thank you very much, Sir, for giving me this opportunity. सर, गुजरात के अंदर साबरकांठा, बनासकांठा, पाटन और सुरेन्द्रनगर, ये सब agrarian economy के ऊपर डिपेंड हैं। यहां पर न तो तेल मिलता है और न ही गैस मिलती है। इस वजह से यहां पर gas-based industries और oil-based industries नहीं हैं। सर, यहां पर ज्यादातर किसानों की इन्कम खेत पैदाइश और cash crop के ऊपर निर्भर है। मेरे साबरकांठा इलाके में बहुत बड़े पैमाने पर टमाटर की खेती होती है। टमाटर इडर इलाके से ले जाकर वाघा बॉर्डर के माध्मय से पाकिस्तान के अंदर भेजे जाते हैं। सर, इडर से वाघा बॉर्डर तक की दूरी करीब 1100 किलोमीटर है और टमाटरों को ट्रक के माध्यम से वहां तक ले जाने में दो-तीन दिन लग जाते हैं। वहां पर सब process करने के बाद भी दो-तीन दिन और लग जाते हैं। यह perishable item है, उसका जितना price मिलना चाहिए, उतना नहीं मिलता है। अभी गुजरात में Vibrant Summit हो रहा है। वहां पर सरकार ने पाकिस्तान के Trade और Industry के delegation को invite किया है। सर, मेरी सरकार से मांग है कि जिस तरह वाघा बॉर्डर ओपन किया गया है, उसी तरह से गुजरात में बनासकांठा जिले के अंदर सुईगाम नाम से एक जगह है, जो पाकिस्तान बनने से पहले ओपन था। उस सुईगाम का जो बॉर्डर है, उसे commercial purpose के लिए ओपन किया जाए। सुरेन्द्रनगर, पाटन, बनासकांठा, साबरकांठा, अरवल्ली, ऐसे सब जिले हैं जिनमें टमाटर की खेत पैदाइश है और यहां से सौ-डेढ़ सौ किलोमीटर की दूरी पर ही सुईगाम का बॉर्डर है, जो पाकिस्तान के साथ लगा है। मेरी सरकार से मांग है कि उस इंटरनेशनल बॉर्डर को खोलने के संबंध में, दोनों सरकारों के साथ में मिलकर एग्रीमेंट किया जाए, जिससे किसानों को उनकी पैदाइश का पूरा प्राइस मिल सके, क्योंकि वाघा बॉर्डर यहां से 1100-1200 किलोमीटर दूर है। सर, most unfortunate चीज़ यह है कि जब मैंने यह बात गुजरात में कही तो गुजरात में भारतीय जनता पार्टी के प्रेज़िडेंट ने कहा कि मिस्त्री जी को पाकिस्तान भेज दो। Sir, it is most unfortunate incidence where the Government ...*(Interruptions)*...

श्री सभापतिः आप अपने issue पर ही बात कहिए। बाहर किसी ने क्या कहा, उस पर आप यहां पर चर्चा नहीं कर सकते हैं।

SHRI MADHUSUDAN MISTRY: I request that their party should take a stand and should open this gate, especially for the farmers to export their products from that area so that they can get more and more income. I hope that the Government will view it more sympathetically and take an action in this direction.

SHRIMATI AMBIKA SONI (Punjab): Sir, I associate myself with the matter raised by Shri Madhusudan Mistry.

SHRI NARANBHAI JEMLABHAI RATHWA (Gujarat): Sir, I also associate myself with the matter raised by Shri Madhusudan Mistry.

श्री मोहम्मद अली खान (आंध्र प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

†**جناب محمد علی خان (آندھرا پردیش) :** مہودے، میں بھی مانّئے سدسئے کے ذریعے اٹھائے گئے وشئے سے خود کو سمبدّھہ کرتا ہوں۔

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री हुसैन दलवई (महाराष्ट्र): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

Need for constituting a Committee on clause 6 of Assam Accord

SHRI SWAPAN DASGUPTA (Nominated): Sir, thank you very much for giving me an opportunity. I want to raise an issue which is related to the State of Assam. The State of Assam has been in the news for both, the right and the wrong reasons. The right reason, as we all know, is the huge improvement in connectivity which has taken place in that State. But, unfortunately, some of these good things have been offset by the controversies which have taken place first around the NRC, secondly around the unfortunate killing of five Bengali Hindus in Tinsukia, and some controversies around the proposed Citizenship Bill. Sir, in order to meet some of these negative perceptions, it is very welcome that the Union Cabinet has taken a decision to appoint a high-powered panel which will look into some of the questions regarding Assamese identity. Sir, I just want to mention this because this is a very forgotten section of the Assam Accord. Sir, Section 6 of the Assam Accord mentions that constitutional, legislative and administrative safeguards, as may be appropriate, shall be provided to protect, preserve and promote the cultural, social, linguistic identity and heritage of the Assamese people. Sir, this is a very emotive question and it has been in the news and has been agitating people in Assam because today we have a bizarre situation where the Assamese language speakers are actually no longer in majority in that State. So, that demographic transformation is agitating the people. In order that no unintended consequences of various legislations may be felt, it is very important that this high-powered panel be appointed immediately and submit its report much before the election season kicks off where everything gets derailed and the problem always gets put back and will keep on multiplying. We have had unfortunate news of people joining some of the extremist organisations and this cannot go on. Assam has got peace after a long time and I think to preserve that peace, the Government should take precipitate action to go and follow up the initiatives that they have taken on their own.

† Transliteration in Urdu script.